

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 115 of 2013 &  
IA No.378 of 2013**

**Dated : 11<sup>th</sup> December, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Western Electricity Supply Co. of Orissa Ltd. .... Appellant(s)**

**Versus**

**Orissa Electricity Regulatory  
Commission & Ors .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Mr. Hasan Murtaza**

**ounsel for the Respondent(s): Mr. Rutwik Panda  
Mr. Prashnto Sen for R.1  
Mr. B. Sen for OERC**

**ORDER**

We have heard the learned counsel for the Appellant for some time.

Reply to the main Appeal has been filed by the Commission. It is open to them to file additional reply to the additional grounds raised in the Appeal after serving copy on the other side.

Post the matter for further hearing on **17.01.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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